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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ ITA 494/2024 & CM APPL. 53673/2024 (374 Days Delay in Refiling)

PRINCIPAL COMMISSIONER OF INCOME TAX-4 DELHI
.....Appellant

Through: Mr. Abhishek Maratha, SSC
along with Mr. Apoorv
Agarwal, Mr. Parth Samwal,
JSCs along with Ms. Npur
Sharma, Mr. Gaurav Singh, Mr.
Bhanukaran Singh Jodha, Ms.
Muskaan Goel, Ms. Paridhi
Kholi and Mr. Himanshu Garg,
Adv.

versus

KRBL INFRASTRUCTURE LTDRespondent

Through: Mr. Sachit Jolly, Mr. Mansha
Anand, Mr. Abhyudaya
Shankar Bajpai and Mr. Aditya
Rathore, Adv.

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+ ITA 496/2024 & CM APPL. 53894/2024 (375 Days Delay in Refiling)

PRINCIPAL COMMISSIONER OF INCOME TAX-4 DELHI
.....Appellant

Through: Mr. Abhishek Maratha, SSC
along with Mr. Apoorv
Agarwal, Mr. Parth Samwal,
JSCs along with Ms. Npur
Sharma, Mr. Gaurav Singh, Mr.
Bhanukaran Singh Jodha, Ms.
Muskaan Goel, Ms. Paridhi
Kholi and Mr. Himanshu Garg,
Adv.

versus



KRBL FOODS LTD

.....Respondent

Through: Mr. Sachit Jolly, Mr. Mansha Anand, Mr. Abhyudaya Shankar Bajpai and Mr. Aditya Rathore, Advs.

CORAM:

HON'BLE MR. JUSTICE YASHWANT VARMA

HON'BLE MR. JUSTICE RAVINDER DUDEJA

ORDER

13.09.2024

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Mr. Maratha, learned counsel appearing in support of these appeals, prays for liberty to produce the original search record.

In order to enable him to do so, let these appeals be called again on 07.11.2024.

YASHWANT VARMA, J

RAVINDER DUDEJA, J

SEPTEMBER 13, 2024/RW